

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/44(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	UCO BANK VS SUANVI TRADING & INVESTMENT COMPANY PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Shaunak Mitra, Adv.] For the Corporate Debtor
Mr. Snehasis Sen, Adv.]
Mr. Ashwin Nair, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel appearing on behalf of the Corporate Debtor present.
2. Heard. **Reserved for orders.**
3. Written notes of argument be filed within a period of three days.
4. Corporate Debtor may furnish his balance-sheet by three days.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**